

®

ITEM NO.2

COURT NO.1

SECTION IIIA

S U P R E M E C O U R T O F I N D I A

RECORD OF PROCEEDINGS

I.A. 49-77/2016 in Civil Appeal No(s). 4158-4186/2001

STATE OF ORISSA & ANR.

Appellant(s)

VERSUS

M/S K.B. SAHA & SONS INDUS.PVT.LTD.

Respondent(s)

(for directions and office report)

Date: 06/05/2016 These applications were called on for hearing today.

CORAM :

HON&#39;BLE THE CHIEF JUSTICE

HON&#39;BLE MRS. JUSTICE R. BANUMATHI

HON&#39;BLE MR. JUSTICE UDAY UMESH LALIT

For Applicant/

Appellant(s) Mr. R.Venkataramni, Sr. Adv.

Mr. Ramesh Sahoo, Adv.

Mr. Santosh Kumar, Adv.

Mr. Yashraj Singh Bundela, Adv.

Ms. Neelam Singh, Adv.

Mr. Mushtaq Ahmad, Adv.

Mrs. Kirti Renu Mishra, Adv.

For Respondent(s) Mr. Janaranjan Das, Adv.

UPON hearing the counsel the Court made the following

O R D E R

Mr. R.Venkataramni, learned senior counsel for the applicants seeks leave to withdraw I.As. No. 49-77 of 2016 (Applns. for directions), which are hereby dismissed as withdrawn.

(MAHABIR SINGH)

(VEENA KHERA)

COURT MASTER

COURT MASTER